COURT NO.15 SECTION II **ITEM NO.49**

SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15701/2023

(Arising out of impugned final judgment and order dated 29-03-2023 in DBCRDR No. 1/2020 29-03-2023 in DBCRA(Db) No. 21/2022 29-03-2023 in DBCRA(Db) No. 56/2022 29-03-2023 in DBCRA(Db) No. 213/2022 29-03-2023 in DBCRA(Db) No. 253/2022 passed by the High Court Of Judicature For Rajasthan At Jaipur)

RAJESHVARI DEVI

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94508/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.94507/2023-EXEMPTION FROM FILING O.T. and IA No.94503/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date: 12-05-2023 These petitions were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.

Mr. Maninder Singh, Sr. Adv.

Mr. Shiv Mangal Sharma, Adv.

Mr. Hemant Nahata, Adv.

Mr. Sanjeev Singhal, Adv.

Mr. Saurabh Rajpal, Adv.

Mr. Shashank Khurana, Adv.

Ms. Lokhandwala Mubarakka. M, Adv.

Mr. Abhinav Jain, Adv.

Ms. Chakshu Purohit, Adv.

Mr. Sarthak Sharma, Adv.

Ms. Shalini Singh, Adv.

Mr. Deepak Verma, Adv.

Mr. Santosh Kumar, Adv.

M/S. Aura & Co., AOR

For Respondent(s)

Mr. N. Vemkataramni, AG

Mr. Manish Singhvi, Sr. Adv.

Ms. Shradhha Deshmukh, Adv.

Ms. Shubhangi Agarwal, Adv.

Mr. Sandeep Jha, AOR

- Mr. Gaurav Agrawal, Adv.
- Mr. Shahid Nadeem, Adv.
- Mr. Mujahid Ahmad, Adv.
- Mr. Pankaj Tiwari, Adv.
- Mr. Aarif Ali, Adv.
- Mr. Chand Qureshi, AOR
- Mr. Siddharth Luthra, Sr. Adv.
- Mr. Shri Singh, Adv.
- Mr. Siddharth Satija, Adv.
- Mr. Rajat Kumar, Adv.
- Ms. Tusharika Mattoo, Adv.
- Ms. Rani Gupta, Adv.
- Ms. Zehra Khan, AOR
- Mr. Sarthak Karol, Adv.
- Mr. Ayush, Adv.
- Ms. Ipsita Agarwal, Adv.
- Mr. Akash Sachan, Adv.
- Mr. Aakash Jha, Adv.
- Mr. Sushrut Meena, Adv.
- Ms. Rebecca John, Sr. Adv.
- Ms. Seema Misra, Adv.
- Mr. Harsh Bora, Adv.
- Ms. Deeksha Dwivedi, Adv.
- Ms. Anushkha Baruah, Adv.
- Mr. N. Sai Vinod, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No.17493/2023 is taken on board.

Permission to file SLPs is granted.

Leave granted.

Liberty is granted to file application for early hearing after respondents are duly served.

List on 17.05.2023 alongwith SLP(Crl.)Diary No.17493/2023.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)